

F. No. J-11017/25/2018-Judicial (Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 14th May, 2020

ORDER

The President is pleased to engage **Shri Simranjit Singh**, Advocate, as per his details given below, as Central Government Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the Punjab & Haryana High Court at Chandigarh, for a period of three years from the date of this order or until further orders, whichever is earlier:

Punjab & Haryana High Court at Chandigarh

Central Government Counsel

Name (Shri)	Contact details	Qualifications	Enrolment No.
Simranjit Singh	House No.103, Phase 2, Sector 54, Mohali, Punjab Mob:9876501497 Email Id: adv.simranjit@gmail.com	LL.B. and LL.M.	P/942/2006

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S.R. MISHRA)

Additional Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, Punjab & Haryana High Court, Chandigarh.
5. Shri Simranjit Singh, Central Government Counsel at the address as mentioned herein above.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

Phone: 011-23384945

Email: Judicial-dla@nic.in